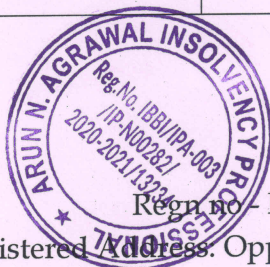


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s HARSHIKA TRADING PRIVATE LIMITED
DEALING IN TRADING OF STEEL, FABRIC, TELECOMUNICATION
AT MUMBAI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	M/S. Harshika Trading Private Limited CIN: U51101MH2015PTC264760
2.	Address of the registered office	Express Zone, Office No.609, 6th B-wing, Patel vanika, Western Express Highway, Malad (East), Mumbai,
3.	URL of website	www.harshikatrading.co.in
4.	Details of place where majority of fixed assets are located	Express Zone ,Office No.609,6th B-wing, Patel vanika, Western Express Highway ,Malad (East), Mumbai,
5.	Installed capacity of main products/ services	Product: trading of Granulated Slag (Slag Sand) From the manufacturer of Iron and Steel, Articles of Plaster or of compositions based on plaster, boards, sheets, panels, tiles and similar articles, Machines and appliances, standard wire, cables, plated bands etc
6.	Quantity and value of main products/ services sold in last financial year	Net Turnover of the Company during FY 2022-23 is Rs. 38.89 Lakhs from other sources of Income
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	www.harshikatrading.co.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	www.harshikatrading.co.in
10.	Last date for receipt of expression of interest	22-08-2024
11.	Date of issue of provisional list of prospective resolution applicants	28-08-2024
12.	Last date for submission of objections to provisional list	03-09-2024
13.	Date of issue of final list of prospective resolution applicants	12-09-2024
14.	Date of issue of IM, evaluation matrix and request for resolution plans to prospective resolution applicants	17-09-2024
15.	Last date of submission of resolution plan	18-10-2024
16.	Process email id to submit EOI	cirp.harshika@gmail.com

Place: JALNA
Date: 06-08-2024



Arun Agrawal
Arun Agrawal
Resolution Professional
For Harshika Trading Private Limited

Regn. No- IBBI/ IPA-003/ IP-N00282/ 2020-21/ 13234
Registered Address: Opp. Kshrisagar Hospital, R P Road, JALNA